COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 1151 OF 2018

Dated: 11th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chandrapur Super Thermal Power Station Versus			 Appellant(s)
Bureau of Energy Efficiency & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Manish Modak Mr. Abhay S. Undal	
Counsel for the Respondent(s)	:		

<u>ORDER</u>

Registry is directed to post the application on <u>**30.07.2018**</u> for exemption from filing certified copy of the Order/Notification filed on 28.03.2018.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

js/vt